

SECOND ADDENDUM TO FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR JBF INDUSTRIES LIMITED
OPERATING IN POLYESTER CHIPS, POLYESTER YARN AND PROCESSED YARN
[NO MANUFACTURING UNIT AT PRESENT]**

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**Form G was published on 04-05-2024 and addendum thereto was published on 18-05-2024
in Financial Express, Ahmedabad editions in English language and Gujarati language**

In continuation of earlier public announcement made regarding Invitation for Expression of Interest for submission of Resolution Plan in JBF Industries Limited on 04-05-2024 and the addendum thereto published on 18-05-2024 in Financial Express Ahmedabad editions in English and Gujarati language, it is hereby informed that the timelines for submission of EOI have been extended, with the permission of Hon'ble NCLT Ahmedabad Bench and shall be as under:

| RELEVANT PARTICULARS | | |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| 1. | Last date for receipt of expression of interest | Saturday, 24 August 2024 |
| 2. | Date of issue of provisional list of prospective resolution applicants | Thursday, 29 August 2024 |
| 3. | Last date for submission of objections to provisional list | Tuesday, 3 September 2024 |
| 4. | Last date of issuance of final list of prospective resolution applicants | Friday, 6 September 2024 |
| 5. | Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to Prospective Resolution Applicants | Saturday, 7 September 2024 |
| 6. | Last date of submission of Resolution Plans | Monday, 7 October 2024 |
| 7. | Process email id to obtain EOI documents and to submit Expression of Interest | cirp.jbf@gmail.com |

Note: The other contents and terms of the Form G dated 4th May 2024 shall remain the same. Further, it is informed that the Prospective Resolution Applicant(s) who have submitted their Expression of Interest by 3rd June 2024 in response to Form G dated 4th May 2024 and addendum thereto dated 18th May 2024 and found eligible need not submit the EOI again.

Date: 09-08-2024

Place: Mumbai




Mukesh Verma

**Resolution Professional
JBF Industries Limited**

IBBI Reg. No. IBBI/PA-001/IP-P-01665/2019-20/12522

AFA Validity – 17.12.2024

**Add: B1506, Sunteck City Avenue 2,
Goregaon West, Mumbai 400104**

IBBI regd email id: ip.mukeshverma@gmail.com